

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00800/2019

Jabalpur, this Friday, the 13th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

S.H.Ansari, S/o Munawar Alam Ansari, Working as Supervisor,
(SBCO) Satna, HO, DOB 01.07.1963, R/o 178/08,
Upavan Nagar, Bodabagh, Near Neem Chouraha,
Rewa (MP)-486001

-Applicant

(By Advocate –**Shri Vijay Tripathi**)

V e r s u s

1. Union of India, through its Secretary,
Ministry of Communication & IT, Department of Posts,
Dak Bhawan, Sansad Marg, New Delhi 110001

2. Chief Post Master General, Madhya Pradesh Circle,
Hoshangabad Road, Bhopal, District Bhopal 462012 (M.P.)

3. Director Postal Services (HQ), Hoshangabad Road,
Dak Bhawan, Bhopal (MP)-462012

4. Superintendent of Post Office, Rewa Division,
Rewa (M.P.)-486001

- Respondents

(By Advocate –**Shri S.P.Singh**)

O R D E R (ORAL)

By Navin Tandon, AM:-

The applicant is aggrieved that he was issued with a charge sheet dated 06.07.2016 (Annexure A-1) and he was imposed with a penalty on 20.12.2016 (Annexure A-2).

2. He represented to the appellate authority who vide his order dated 15.09.2017 (Annexure A-3) has rejected the appeal.

3. The applicant has submitted his revision petition under Rule 29 of the CCS (CCA) Rules, 1965 on 28.08.2019 (Annexure A-10).

4. Learned counsel for the respondents submitted that this Original Application is pre-mature as the revision petition has been filed only on 28.08.2019.

5. Learned counsel for the applicant submits that the recovery is going on and therefore he prays that the recovery may be stopped till the decision of the revision petition.

6. We have considered the matter and we find that it is not appropriate for this Tribunal to pass any interim order. However, we direct the competent authority of the respondents to decide the revision petition of the applicant within a period of 45 days from the date of receipt of a certified copy of this order.

7. The Original Application is disposed of accordingly.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member